

**W.P.(C) No.9451 of 2019**

06. 05.08.2019                      Learned counsel for opposite party no.3 requests  
for time.

The matter to come up on 23.09.2019.

Interim order, if any passed earlier, shall continue  
till the next date.

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**( K.S. Jhaveri )**  
**Chief Justice**

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**( K.R. Mohapatra )**  
**Judge**